### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 2563 TO BE ANSWERED ON 17<sup>TH</sup> MARCH, 2017

## **RELEASE OF PENDING DUES**

### 2563. SHRI PR. SENTHIL NATHAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the steps taken by the Government to expedite the release of pending dues to Government of Tamil Nadu for providing infrastructure facilities to MBBS students in Government Medical Colleges;

(b) whether the Government has provided funds, logistic and technological support to start Medical College and Research Hospitals in Tamil Nadu;

(c) if so, the details thereof and funds allocated to Tamil Nadu during the last two years;

(d) whether the Government has received any requests from the Government of Tamil Nadu to expedite the setting up of AIIMS in Tamil Nadu; and

(e) if so, the action taken by the Government in this regard?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

(a): The Ministry administers a Centrally Sponsored Scheme for "Upgradation of existing State Government/Central Government medical colleges to increase MBBS seats in the country". Under this Scheme, funds are released subject to an upper ceiling cost pegged at Rs.1.20 crore per seat in the funding pattern of 90:10 for North Eastern States & Special category States and 60:40 for other States between Centre and State. 22 Medical Colleges in 8 States have been approved under the scheme to increase 1715 UG seats and funds to the tune of Rs.205 crore have been released to the State Governments. 345 seats in 4 medical colleges have been approved in Tamil Nadu and Rs. 41.26 crore have been released to the State. Further, as per schedule approved by the Cabinet for disbursement of funds, first instalment of Central share would be released after release of first instalment of State share i.e. 20% of the total project cost in a college by the concerned state. Further releases are subject to availability of funds and submission of utilization certificates.

(b): No.

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(c): Does not arise.

(d) & (e): In response to Union Finance Minister's announcement to set up AIIMS in Tamil Nadu in his Budget Speech for 2015-16, Government of Tamil Nadu had suggested five locations for setting up new AIIMS in the State. A Committee of Secretaries has considered the suggested locations and instructed Government of Tamil Nadu to assess the proposed sites and identify three to four locations for setting up AIIMS in Tamil Nadu keeping in view the criteria under challenge method.